

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram**

1. **Dr. Pramod Deo, Chairperson**
2. **Shri Bhanu Bhushan, Member**
3. **Shri R.Krishnamoorthy, Member**

**Petition No. 91/2008  
along with  
I.A.No. 18/2008**

**In the matter of**

Approval of incentive based on availability of transmission system of Western Region for the year 2007-08.

**And in the matter of**

Power Grid Corporation of India Limited, Gurgaon

**..Petitioner**

Vs

1. Madhya Pradesh Power Transmission Company Ltd., Jabalpur
2. Maharashtra State Electricity Distribution Co. Ltd., Mumbai
3. Gujarat Urja Vikas Nigam Ltd., Vadodara
4. Electricity Deptt., Govt. of Goa, Panaji
5. Electricity Department, Administration of Daman and Diu, Daman
6. Electricity Department, Administration of Dadra Nagar Haveli, Silvassa
7. Chhattisgarh State Electricity Board, Raipur
8. Madhya Pradesh Audyogik Kandra Vikas Nigam (Indore) Ltd., Indore

**.....Respondents**

**ORDER**

Through this petition, the petitioner seeks approval for incentive based on availability of the transmission system of Western Region for the year 2007-08 in terms of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2004, as amended from time to time. The petitioner has claimed incentive for the year 2007-08 as per the following details:

S. No.	Transmission System Elements	Pro rata Equity (Rs. in lakh)	Availability in %	Availability Qualifying for Incentive (%)	Incentive claimed (Rs. in lakh)
1.	Intra-regional AC transmission system	113347.86	99.76	1.76	1994.92
2.	<b>Inter-regional AC transmission lines</b>				
	Ramagundam-Bhadrawati I & II (SR-WR) transmission line	1211.75	99.05	1.05	12.72
	Raipur-Rourkela (WR-ER) transmission line	1538.92	99.46	1.46	22.47
	Agra-Gwalior 765 kV S/C transmission line	2659.01	99.51	4.93	40.15
3.	<b>Inter-Regional HVDC Systems</b>				
	Bhadrawati back-to-back I & II (SR & WR)	3958.57	99.93	4.93	195.16
	Vindhyachal HVDC back-to-back (WR-NR) including 3 kms S/C 400 kV Vindhyachal-Singrauli transmission line	4156.44	98.0988	3.91	162.52
	Total (inter-regional except Korba-Budhipadar transmission line)				<b>433.02</b>
	<b>Inter-regional A/C transmission line</b>				
	Korba-Budhipadar transmission line	441.29	99.46	1.46	6.44
	Total				<b>2434.38</b>

2. The petition is admitted. The petitioner has stated that copy of the petition has been served on the respondents. The respondents may file their reply within four

weeks with an advance copy to the petitioner who may file its rejoinder within two weeks. Date of hearing of the petition shall be intimated later on.

**I. A. No.18/2008**

This interlocutory application has been filed for an ad interim order for permitting to petitioner to realize incentive based on availability of transmission system as claimed in the main petition. We direct that the petitioner, as an interim measure, shall be paid 80% of the incentive claimed in the main petition. With this order, I.A .stands disposed of.

**Sd/-  
(R.KRISHNAMOORTHY)  
MEMBER**

**sd/-  
(BHANU BHUSHAN)  
MEMBER**

**sd/-  
(DR.PRAMOD DEO)  
CHAIRPERSON**

**New Delhi dated the 11<sup>th</sup> August 2008**